

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1939  
ANSWERED ON:29.11.2001  
PROPOSAL FROM RAJATHAN FOR THERMAL POWR PLANTS  
BAHADUR SINGH KOLI

**Will the Minister of POWER be pleased to state:**

- (a) whether the Union Government have received any proposal from the Government of Rajasthan for setting up Thermal Power plants in the State;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) to (c) : A proposal for setting up of Kota Thermal Power Station Unit-6 Stage-IV (1x195 MW) has been received in Central Electricity Authority (CEA) in June, 2001 for accord of Techno-economic clearance. The scheme could not be considered for techno-economic clearance by the CEA as essential inputs such as coal linkage, availability of water and funding arrangements for execution of the project have yet not been tied up by the State authorities.